## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2630 ANSWERED ON:28.07.2014 AMENDMENT OF APPRENTICE ACT Kateel Shri Nalin Kumar;Yadav Shri Jay Prakash Narayan

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to amend the Apprentices Act, 1961 in order to push labour reforms;
- (b) if so, whether the interests of labourers are likely to be taken care of in the proposed amendment of the Act;
- (c) if so, the details thereof and salient feature of the proposed amendments; and
- (d) the extent to which the proposed amendments are likely to provide employment opportunities and also fix accountability of employers?

## **Answer**

MINISTER OF STATE FOR STEEL, MINES AND LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) to (d) Yes Madam, the Government has a proposal to bring comprehensive amendments to the Act keeping in view the suggestions received from various stakeholders to provide necessary flexibility with safeguards, and facilitate wider participation of youth and the industry.